GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2365 ANSWERED ON:08.12.2011 MONITORING OF IT COMPANIES Majumdar Shri Prasanta Kumar;Tagore Shri Manicka;Tirkey Shri Manohar

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Union Government is formulating an action plan to monitor the working of Information Technology companies and share market in view of the financial scam in a major IT company;

(b) if so, the details thereof;

(c) whether the Union Government has received any proposal or recommendation to investigate the working of several IT companies; and

(d) if so, the details of such companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

(a)&(b) Monitoring of companies through technical scrutiny is a continuous process for all the companies which come out with public issue. However, there is no specific or separate action plan to monitor working of IT companies.

(c) No, Madam.

(d) Does not arise.